

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1520 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

07/24.06.2020:

List this case in the next week under the heading "For Orders".

In the meantime, learned A.P.P will inform this Court whether the FIR has been registered on the representation made by the petitioner to the S.P. Bokaro on 12.7.2017 or not.

Anu/

(ANANDA SEN, J.)